

Seventeenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

श्री वी. मुरलीधरन जी, आइटम नंबर 2 से 10.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Narendra Singh Tomar, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Agriculture and Farmers Welfare for the year 2022-2023.
- (2) Output Outcome Monitoring Framework of the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare, for the year 2022-2023.
- (3) Output Outcome Monitoring Framework of the Department of Agriculture Research and Education, Ministry of Agriculture and Farmers Welfare, for the year 2022-2023.

[Placed in Library, See No. LT 6439/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Hardeep Singh Puri, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Housing and Urban Affairs for the year 2022-2023.
- (2) Output Outcome Monitoring Framework of the Ministry of Housing and Urban Affairs for the year 2022-2023.

[Placed in Library, See No. LT 6440/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Parshottam Rupala, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Fisheries, Animal Husbandry and Dairying for the year 2022-2023.
- (2) Output Outcome Monitoring Framework of the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying, for the year 2022-2023.
- (3) Output Outcome Monitoring Framework of the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, for the year 2022-2023.

[Placed in Library, See No. LT 6441/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Prahlad Singh Patel, I beg to lay on the Table:-

- (1) Detailed Demands for Grants of the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, for the year 2022-2023.

- (2) Output Outcome Monitoring Framework of the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, for the year 2022-2023.

[Placed in Library, See No. LT 6442/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of General (Retd.) V.K. Singh, I beg to lay on the Table:-

- (1) A copy of the Drone Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.589€ in Gazette of India dated 25th August, 2021 under Section 14A of the Aircraft Act, 1934.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6443/17/22]

- (3) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-
- (i) S.O.5297€ published in Gazette of India dated 17th December, 2021, regarding user fee notification for the project of Mukarba Chowk to Panipat section from Km. 15.500 to Km. 86.000 (design chainage Km 14.972 to design chainage Km 86.361) on National Highway No. 44 in the States of Delhi and Haryana.
- (ii) S.O.5299€ published in Gazette of India dated 17th December, 2021, regarding user fee notification for the project of Delhi-Meerut Expressway from design Km 0.000 to Km 59.777 (Starting from Km. 0.000 on Nizamuddin Bridge on

- National Highway No. 9 (Old NH-24) and ending at Km. 51.975 of National Highway No. 334 (Old NH-58) including Green Field Alignment in the States of Delhi and Uttar Pradesh.
- (iii) S.O.5415€ published in Gazette of India dated 27th December, 2021, regarding user fee notification for the project of Rewari to Narnaul Section from design kilometer 0.00 to kilometer 44.50 (existing km 11.78 to km 56.90) of National Highway Number 11 and Rewari Bypass from design km 0.00 to km 14.40 (existing km 0.00 to km 14.40) of National Highway Number 11 in the State of Haryana.
- (iv) S.O.5416€ published in Gazette of India dated 27th December, 2021, regarding user fee notification for the project of Bahargora to Singhara Section from design kilometer 199.200 to kilometer 310.806 (existing km 199.200 to km 311.000) of National Highway 49 (Old NH 6) in the State of Odisha.
- (v) S.O.5417€ published in Gazette of India dated 27th December, 2021, regarding user fee notification for the project of four or more lane section of equivalent structure length (having length more than 60m) of 25.810 km (having length of 2.581 km) on the type of vehicles specified in column (1) of the Table 1 below of Pimpali – Bhavnagar section from Km. 136.000 to km. 169.308 of NH-751 in the state of Gujarat.
- (vi) S.O.5418€ published in Gazette of India dated 27th December, 2021, regarding user fee notification for the project of Jhansi-Khajuraho Section from Design Km 0.000 to Km

- 76.603 of NH 75/76 (New NH-39) in the State of Madhya Pradesh.
- (vii) S.O.5445€ published in Gazette of India dated 29th December, 2021, regarding user fee notification for the project of Watul to Janvali section from Km 323.700 to Km 395.00 of NH-66 (old NH-17) in the State of Maharashtra.
- (viii) S.O.5446€ published in Gazette of India dated 29th December, 2021, regarding user fee notification for the project of Sultanpur- Varanasi section from design kilometer 134.700 to kilometer 209.230 (existing km 134.700 to km 205.000) of National Highway number 56 (New NH-731) in the State of Uttar Pradesh.
- (ix) S.O.5447€ published in Gazette of India dated 29th December, 2021, regarding user fee notification for the project of Madanapalli to Punganuru to Palamaneru Section from design kilometer 244.930 to kilometer 299.775 (existing km 244.930 to km 299.775) of National Highway 42 in the State of Andhra Pradesh.
- (x) S.O.6€ published in Gazette of India dated 3rd January, 2022, regarding user fee notification for the project of Losari to Machavaram from design kilometer 32.900 to kilometer 82.300 (existing km 34.230 to km84.550) of National Highway NH-214A (New NH-216) in the State of Andhra Pradesh.
- (xi) S.O.7€ published in Gazette of India dated 3rd January, 2022, regarding user fee notification for the project of Biaora to Maksudangarh Section from design kilometre 3.150 to

kilometer 42.510 and Maksudangarh to Sironj section from design kilometer 42.510 to kilometre 92.640 of National Highway 752 B in the State of Madhya Pradesh.

- (xii) S.O.143€ published in Gazette of India dated 11th January, 2022, regarding user fee notification for the project of Mangloor to Telangana/Maharashtra Section from design kilometer 86.788 to kilometer 135.751 (existing kilometer 91.350 to kilometer 140.873) of National Highway number 161 in the State of Telangana.
- (xiii) S.O.144€ published in Gazette of India dated 11th January, 2022, regarding user fee notification for the project of Ramsanpalle to Mangloor Section from design kilometer 39.980 to 86.788 (existing kilometer 44.757 to kilometer 91.350) of National Highway number 161 in the State of Telangana.
- (xiv) S.O.170€ published in Gazette of India dated 12th January, 2022, regarding user fee notification for the project of Darah-Jhalawar-Teendhar section from design km 9.860 to kilometer 58.740 (existing Km. 299.000 to km 346.540) of New National Highway 52 (National Highway 12) in the state of Rajasthan.
- (xv) S.O.191€ published in Gazette of India dated 14th January, 2022, regarding user fee notification for the project of Gorhar to Barwaadda section from design kilometer 320.810 to kilometer 401.332 (existing km 320.810 to km 400.132) of National Highway 2(New NH 19) in the State of Jharkhand.
- (xvi) S.O.360€ published in Gazette of India dated 28th January, 2022, regarding user fee notification for the project of Hiran

River to Sindoor River Section from Design km 66.000 to km 130.424(existing km 66.000 to 130.000)of NH 12(New NH-45) in the State of Madhya Pradesh.

- (xvii) S.O.361€ published in Gazette of India dated 28th January, 2022, regarding user fee notification for the project of RaiMalikpur (Rajasthan / Haryana border) – Narnaul-Mohindergarh- Charkhi Dadri-Bhiwani – Kharak) Section from Design km 99.000 to km 114.375 of National Highway 709 E (Existing Km 99.00 to Km 114.450) and Bhiwani Bypass from Design km 125.920 to km 135.141 of National Highway 148 B (Existing Km 114.450 (NH-709E) to Km 100.000 (NH-148B)) in the State of Haryana.
- (xviii) S.O.2721€ published in Gazette of India dated 7th July, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xix) S.O.2722€ published in Gazette of India dated 7th July, 2021, regarding entrustment of NH to NHIDCL in the State of Arunachal Pradesh.
- (xx) S.O.2723€ published in Gazette of India dated 7th July, 2021, making certain amendments in the Notification No. S.O.496€ dated 12th February, 2015.
- (xxi) S.O.2724€ published in Gazette of India dated 7th July, 2021, making certain amendments in the Notification No. S.O.4026€ dated 20th August, 2018.
- (xxii) S.O.2725€ published in Gazette of India dated 7th July, 2021, making certain amendments in the Notification No.

- S.O.1096€ dated 4th August, 2005.
- (xxiii) S.O.2738€ published in Gazette of India dated 8th July, 2021, regarding declaration of NH 139W in the State of Bihar.
- (xxiv) S.O.2739€ published in Gazette of India dated 8th July, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xxv) S.O.2740€ published in Gazette of India dated 8th July, 2021, regarding entrustment of NH in the State of Sikkim.
- (xxvi) S.O.2895€ published in Gazette of India dated 20th July, 2021, making certain amendments in the Notification No. S.O.689€ dated 4th April, 2011.
- (xxvii) S.O.2945€ published in Gazette of India dated 27th July, 2021, making certain amendments in the Notification No. S.O.689€ dated 4th April, 2011.
- (xxviii) S.O.2979€ published in Gazette of India dated 28th July, 2021, regarding declaration of NH 227B in the State of Uttar Pradesh.
- (xxix) S.O.2980€ published in Gazette of India dated 28th July, 2021, regarding declaration of NH 543K in the State of Maharashtra.
- (xxx) S.O.2981€ published in Gazette of India dated 28th July, 2021, regarding entrustment of NH in the State of Madhya Pradesh.
- (xxxi) S.O.2982€ published in Gazette of India dated 28th July, 2021, making certain amendments in the Notification No.

- S.O.1096€ dated 4th August, 2005.
- (xxxii) S.O.3080€ published in Gazette of India dated 30th July, 2021, regarding declaration of NH 344G and 344BG.
- (xxxiii) S.O.3081€ published in Gazette of India dated 30th July, 2021, regarding declaration of NH 202K.
- (xxxiv) S.O.3082€ published in Gazette of India dated 30th July, 2021, making certain amendments in the Notification No. S.O.689€ dated 4th April, 2011.
- (xxxv) S.O.3227€ published in Gazette of India dated 11th August, 2021, making certain amendments in the Notification No. S.O.1034€ dated 17th April, 2015.
- (xxxvi) S.O.3228€ published in Gazette of India dated 11th August, 2021, regarding entrustment of NHs in the State of Arunachal Pradesh, West Bengal and Sikkim.
- (xxxvii) S.O.3229€ published in Gazette of India dated 11th August, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xxxviii) S.O.3230€ published in Gazette of India dated 11th August, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xxxix) S.O.3231€ published in Gazette of India dated 11th August, 2021, directing National Highways and Infrastructure Development Corporation Limited to exercise functions relating to the development of Dulte to Champhai Section of New National Highway No. 6 in the State of Mizoram.

- (xl) S.O.3232€ published in Gazette of India dated 11th August, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xli) S.O.3234€ published in Gazette of India dated 11th August, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xlii) S.O.3381€ published in Gazette of India dated 18th August, 2021, declaring Highway No. 168G in the State of Gujarat as a new National Highway.
- (xliii) S.O.3622€ published in Gazette of India dated 6th September, 2021, declaring Highway No. 716G in the State of Andhra Pradesh as a new National Highway.
- (xliv) S.O.3623€ published in Gazette of India dated 6th September, 2021, making certain amendments in the Notification No. S.O.689€ dated 4th April, 2011.
- (xlv) S.O.3624€ published in Gazette of India dated 6th September, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xlvi) S.O.3625€ published in Gazette of India dated 6th September, 2021, making certain amendments in the Notification No. S.O.2365€ dated 12th July, 2016.
- (xlvii) S.O.3626€ published in Gazette of India dated 6th September, 2021, making certain amendments in the Notification No. S.O.1457€ dated 9th May, 2017.

- (xlviii) S.O.3984€ published in Gazette of India dated 27th September, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (xlix) S.O.3985€ published in Gazette of India dated 27th September, 2021, making certain amendments in the Notification No. S.O.689€ dated 4th April, 2011.
- (l) S.O.3986€ published in Gazette of India dated 27th September, 2021, declaring Highway No. 163G in the State of Andhra Pradesh as a new National Highway.
- (li) S.O.3987€ published in Gazette of India dated 27th September, 2021, declaring Highway No. 137G in the State of Assam as a new National Highway.
- (lii) S.O.3988€ published in Gazette of India dated 27th September, 2021, declaring Highway No. 216E in the State of Andhra Pradesh as a new National Highway.
- (liii) S.O.3989€ published in Gazette of India dated 27th September, 2021, declaring Highway No. 216H in the State of Andhra Pradesh as a new National Highway.
- (liv) S.O.4201€ published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (lv) S.O.4203€ published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.
- (lvi) S.O.4204€ published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No.

S.O.1096€ dated 4th August, 2005.

(lvii) S.O.4439€ published in Gazette of India dated 25th October, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.

(lviii) S.O.4561€ published in Gazette of India dated 1st November, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.

(lix) S.O.4623€ published in Gazette of India dated 9th November, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.

(lx) S.O.4625€ published in Gazette of India dated 9th November, 2021, making certain amendments in the Notification No. S.O.1096€ dated 4th August, 2005.

[Placed in Library, See No. LT 6444/17/22]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the National Highways Authority of India Act, 1988:-

(i) S.O.2720€ published in Gazette of India dated 7th July, 2021, regarding entrustment of newly declared NHs in the State of Telangana.

(ii) S.O.3225€ published in Gazette of India dated 11th August, 2021, regarding entrustment of stretches, mentioned therein, of New National Highway No. 320B to National Highway Authority of India.

(iii) S.O.3233€ published in Gazette of India dated 11th August, 2021, regarding entrustment of Ratapani Section of National

Highway No. 69 in the State of Madhya Pradesh to National Highways Authority of India.

- (iv) S.O.4200€ published in Gazette of India dated 11th October, 2021, regarding entrustment of stretches mentioned therein, of National Highway No. 516A in the State of Maharashtra to National Highway Authority of India.
- (v) S.O.4202€ published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No. S.O.1395€ dated 24th May, 2014.
- (vi) S.O.4622€ published in Gazette of India dated 9th November, 2021, regarding entrustment of stretches mentioned therein, of National Highway No. 52 in the State of Rajasthan to National Highway Authority of India.
- (vii) S.O.4624€ published in Gazette of India dated 9th November, 2021, regarding entrustment of stretches mentioned therein, of National Highway No. 169 in the State of Karnataka to National Highway Authority of India.

[Placed in Library, See No. LT 6445/17/22]

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Road Transport and Highways for the year 2022-2023.

[Placed in Library, See No. LT 6446/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Danve Raosaheb Dadarao, I beg to lay on the

Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal for the year 2022-2023.

[Placed in Library, See No. LT 6447/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Rameswar Teli, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6448/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Kaushal Kishore, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6449/17/22]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2020-2021.
- (ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6450/17/22]

- (b) (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6451/17/22]

- (c) (i) Review by the Government of the working of the Noida Metro Rail Limited, Noida, for the year 2020-2021.
- (ii) Annual Report of the Noida Metro Rail Limited, Noida, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6452/17/22]

- (d) (i) Review by the Government of the working of the Uttar Pradesh Metro Rail Limited, Lucknow, for the year 2020-2021.
- (ii) Annual Report of the Uttar Pradesh Metro Rail Limited, Lucknow, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6453/17/22]

- (e) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (b) & (e) of (3) above.

[Placed in Library, See No. LT 6454/17/22]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2020-2021.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6455/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri John Barla, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Waqf Council, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Waqf Council, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6456/17/22]

